

**Doubling of Rail Track between
Bareilly and Bhojpur**

2087. Dr. Mahadeva Prasad: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal for doubling the rail track between Bareilly Junction and Bhojpur Station of the N. E. Railway; and

(b) if so, the reasons therefor and its financial implication?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). Of the 19 K.Ms. long section between Bareilly Junction and Bhojpur, doubling of the line between Bareilly Junction and Izatnagar (7 K.Ms.) including interlocking at Bareilly Junction, Bareilly City and Izatnagar stations has been recently sanctioned. The doubling of the line between Izatnagar and Bhojpur (12K.Ms.) is not considered necessary for the present level of traffic obtaining. The work of doubling between Bareilly Junction and Izatnagar is estimated to cost Rs. 44.19 lakhs and it is financially justified.

Over-Bridge at Bondamunda

2088. Shri D. Amat: Will the Minister of Railways be pleased to state:

(a) whether in the context of industrial complex at Rourkela. Government propose to construct Railway over-bridge at Bondamunda, the second biggest marshalling yard in the Asiatic Zone to facilitate easy passage of traffic and

(b) if not, the reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) No proposal to construct a road over/under-bridge at Bondamunda in replacement of any existing level crossing has been received from the State Government of Orissa so far.

The Railways are prepared to construct road over/under-bridges in re-

placement of existing busy level crossing provided the schemes are sponsored by the State Government and provided also the State Government/Road Authority agree to bear their share of the cost. Broadly, the cost of bridge proper for a width of 24 ft. is borne by the Railway and the cost of the sloping approaches and any additional width of the bridge required, by the State Government/Road Authority.

Baroda Spinning and Weaving Unit

2089. Shri Yajnik: Will the Minister of Commerce be pleased to state:

(a) whether he recently met a deputation of workers of the Baroda Spinning and Weaving Unit and assured them that he would take immediate steps for initiating an enquiry into the affairs of the mill with a view to re-starting the same;

(b) if so, whether any enquiry has been ordered into the affairs of this mills which has been closed for many months; and

(c) the steps taken by Government in the matter?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir,

(b) and (c). The matter is under consideration.

**Accident between Gohad and Naneri
Stations**

2090. Shri Vishwa Nath Pandey: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that several persons were killed and injured when a mixed train met with an accident on the 23rd May, 1967 between Gohad Road and Naneri Railway Stations on the Bind-Gwalior narrow gauge section;

(b) if so, the total number of persons killed and injured;

(c) the cause of the accident; and

(d) the total amount of loss to the railway property?

The Minister of Railways (Shri C. M. Pooncha): (a) and (b). The accident occurred between Gohad Road and Nonera stations. In this accident 3 persons were killed and 31 injured of whom 27 sustained only minor or trivial injuries.

(c) The cause of the accident is under investigation by the Additional Commissioner of Railway Safety who is the statutory authority to hold enquiry in such accidents.

(d) The cost of damage to railway property has been estimated at approximately Rs. 10,500.

Mining Leases

2091. Shri Chintamani Panigrahi: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the total number of revision applications from different States for granting of mining leases now pending with Government; and

(b) the names of the applicants whose cases have been recommended by the Orissa Government for such leases?

The Minister of State in the Ministry of Steel, Mines and Metal (Shri P. C. Sethi): (a) 449 revision applications from different States are pending disposals as on 31st May, 1967.

(b) The applications of the following parties have been recommended by the Orissa Government for prospecting licence/mining lease:—

- (1) Shri Vijay Krishan Lai.
- (2) M/s. Shree Narayan Co.
- (3) Shri S. C. Padhee.
- (4) Shri S. N. Aggarwal.
- (5) Shri N. K. Das.

These are under consideration.

Electric Trains from Cuttak to Paradeep

2092. Shri Chintamani Panigrahi: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to introduce electric trains between Cuttak and Paradeep for quicker movement of iron ores;

(b) if so, the details thereof?

(c) whether there is any proposal for introducing electrification between Kharagpur and Khurda on the South Eastern Railway; and

(d) if so, details thereof?

The Minister of Railways (Shri C.M. Pooncha): (a) No.

(b) Does not arise.

(c) No.

(d) Does not arise.

Export of Engineering products to West Germany

2093. Shri B. Barua: Will the Minister of Commerce be pleased to state:

(a) whether the German Government (F. R.) has made any offer to the Government of India to promote export of engineering products to Germany; and

(b) if so, whether any working schedule between the two countries has been framed?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) The author of the scheme, Mr. H. Vollrath was recently in India for discussing the details of the scheme, and it has been tentatively agreed with him that the implementation of the project could start from the first week of October, 1967.